

में संबंध सिद्ध करने का कार्य प्रगति कर रहा है और अनुमित सबयों का अनुमान 250 मिलियन टन के स्तर का है।

(ग) राष्ट्रीय खनिज विकास निगम बंदूर ताल्लुक की दोनामलाई खान का विदोहन करने का विचार कर रही है। इस खान की रन-ग्राफ-माइन गोर की निर्धारित क्षमता 5 मिलियन टन है और इसके विदोहन द्वारा 2.5 मिलियन टन पिण्ड तथा 2 मिलियन टन त्रिकय योग्य बूर्ण निर्यात के लिये उत्पादित करता है। जब खान का सरकारी क्षेत्र में विकास हो जायगा तब इन क्षेत्र से लगभग 7-8 मिलियन टन प्रति वर्ष उत्पादन होगा।

Bharat Heavy Electricals (P) Ltd.

6397. Shri G. S. Mishra: Will the Minister of Industrial Development and Company Affairs be pleased to state.

(a) how many posts of Deputy General Managers are there in the units of the Bharat Heavy Electricals Ltd. and what are their grades; and

(b) how many senior officers were eligible for this post on the basis of seniority, experience and pay-scale?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) There are at present three posts of Deputy General Managers in Bharat Heavy Electricals Ltd. The details of the posts are as under:—

	Scale of pay
(1) Senior Deputy General Manager (Technical) High Pressure Boiler Plant, Tiruchirappalli	Rs. 2250 - per month (fixed).
(2) Deputy General Manager, Heavy Power Equipment Plant, Hyderabad.	Rs. 1800-100-2000-125-2250.
(3) Deputy General Manager, High Pressure Boiler Plant, Tiruchirappalli.	Rs. 1800-100-2000-125-2250.

Post	Number of eligi le Officers.
(b) Senior Deputy General Manager (Technical) Tiruchirappalli.	3
Deputy General Manager, Tiruchirappalli.	8
Deputy General Manager, Hyderabad.	10

Violation of Import Regulations

6398. Shri Jyotirmoy Basu:
Shri Bhagaban Das:
Shri K. Haldar:
Shri K. Ramani:
Shri Viswanatha Menon:

Will the Minister of Commerce be pleased to state how many cases of violation of import regulations have come to the notice of Government during the last three years and the action taken thereon?

The Minister of Commerce (Shri Dinesh Singh): 446 cases, from 1-4-64 to 31-3-67. In 426 cases departmental enquiry was conducted

and the parties were debarred from obtaining import/export licences, customs clearance permits and allotments of imported goods through State Trading Corporation Minerals & Metals Trading Corporation for specific periods. In 20 cases, the issue of licences to the firms concerned was suspended for a specific period pending departmental enquiry.

Industrial Licences for U.P.

6399. Shri Vishwa Nath Pandey: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of applications for